

**Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

**Annexure – 4**

**Name of the corporate debtor: Vaayu Infrastructure LLP; Date of commencement of CIRP: August 30, 2019.; List of creditors as on October 01, 2020**

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Vaayu Renewable Energy (Purna) Pvt Ltd	26/11/2019	181,562,500	181,544,521	Financial creditor - Unsecured loan	NIL	Yes	0%	NIL	NIL	17,979	NIL	-



